

By E-Mail

**THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

**NO.HC.VII-42/1996(Pt.)/1644/A**

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court,  
Guwahati.

To, Shri Vinod Kumar Chandak  
District & Sessions Judge  
Barpeta

Dated Guwahati the <sup>1<sup>st</sup></sup> April, 2019.

Sub: **Headquarter leave permission.**

Ref:- Your letter NoDJB/1368(E) dated 30.03.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the late afternoon of 30.03.2019 till the morning of 01.04.2019, has been ~~rejected~~ granted.

Yours faithfully,

*sc/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-42/1996(Pt.)/1645/A dated 01.04.19**

Copy to -

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*01/4/19*  
**JT. REGISTRAR (VIGILANCE)**

*P*